

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 24th March, 75.

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26/5

NOTIFICATION
INCOME TAX

No. 241 /F.No.203/23/75-Inv.II/: It is hereby notified for general information that the approval granted upto 31st March, 1975 by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 85 of the Income-tax Act, 1961, to Indian School of Political Economy, Poona, has been renewed with effect from 1st April, 1975 on a permanent basis.

INSTITUTION

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INDIAN SCHOOL OF POLITICAL ECONOMY, POONA.

24/5

(I.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

copy forwarded to:-

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/ Publication and Publicity Relations, New Delhi.
3. Directorate of O&M Services (Income-tax) 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Shri J.P.Haik, Member-secretary, Indian Council of Social Science Research 11 PA II stal, Indraprastha Estates, New Delhi with reference to his D.O.No.F.6-27/73(A) dated the 11th February, 1975.
5. The Director, Indian School of Political Economy, Poona.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of DI(IMP). New Delhi. (6 copies).



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